

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) No. 72/Chd/Hry/2020

**Under Section 9 of the Insolvency
and Bankruptcy Code, 2016**

In the matter of:-

M/s Ashok Fuel Station

...Petitioner-Operational Creditor

Vs.

M/s. Sanatan Logistics
Private Limited

...Respondent-Corporate Debtor

Present: Mr. Nikhil Gupta, Advocate for the petitioner.

At the petitioner's request, list on 18.03.2020.

Sd/-

(Ajay Kumar Vatsavayi)
Member (Judicial)

Sd/-

(Pradeep R. Sethi)
Member (Technical)

February 27, 2020
Yashpal